

(iii) Development Council for Bicycles, Sewing machines and Instruments. [Placed in Library. See No. LT-2034/60].

(iv) Development Council for Sugar. [Placed in Library. See No. LT-2035/60].

(v) Development Council for Heavy Electrical Industries. [Placed in Library. See No. LT-2036/60].

(vi) Development Council for Light Electrical Industries. [Placed in Library. See No. LT-2037/60].

(vii) Development Council for Drugs, Dyes and Intermediates. [Placed in Library. See No. LT-2038/60].

(viii) Development Council for Alkalies and Allied Industries. [Placed in Library. See No. LT-2039/60].

(ix) Development Council for Woollen Textiles. [Placed in Library. See No. LT-2040/60].

(x) Development Council for Art Silk Textiles. [Placed in Library. See No. LT-2041/60].

(xi) Development Council for Non-ferrous metals. [Placed in Library. See No. LT-2042/60].

(xii) Development Council for Machine Tools. [Placed in Library. See No. LT-2043/60].

(xiii) Development Council for Oil-based and Plastic Industries. [Placed in Library. See No. LT-2044/60].

(xiv) Development Council for Food Processing Industries. [Placed in Library. See No. LT-2045/60].

(xv) Development Council for Alcohol and Fermentation. [Placed in Library. See No. LT-2046/60].

CONVENTIONS AND RECOMMENDATIONS  
ADOPTED BY I.L.C.

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of each of the following papers:—

(i) Conventions and Recommendations adopted by the International Labour Conference at its 42nd Session held at Geneva in June, 1958.

(ii) Statement showing the action taken or proposed to be taken by the Government of India on the above Conventions and Recommendations. [Placed in Library. See No. LT-2047/60].

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12.05 hrs.

BUSINESS OF THE HOUSE

Shri Satya Narayan Sinha: Sir, with your permission, I rise to announce that Government Business in this House for the week commencing 28th March will consist of:—

(1) Discussion on incidents of firing which occurred in Langa Township near Capetown, South Africa, on March 21, 1960, on a motion to be made by the Prime Minister on Monday, March 28, after Question Hour.

(2) Any item of Government Business carried over from today's Order Paper.

(3) Discussion and voting of Demands for Grants in respect of:—

Ministry of Commerce and Industry.